

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 310/GT/2018

Coram:

**Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member**

Date of Order: 12th April, 2019

In the matter of

Corrigendum to Commission's Order dated 9.4.2019

In the matter of

Revision of annual fixed charges of Nathpa Jhakri Hydro Power Station (1500 MW)
for the period from 1.4.2004 to 31.3.2009

And

In the matter of

SJVN Limited
SJVN Corporate Office Complex,
Shanan, Shimla-171006,
Himachal Pradesh

.....Petitioner

Vs

1. Punjab State Power Corporation Ltd.
2. Haryana Power Purchase Centre,
3. Delhi Transco Ltd,
4. Tata Power Delhi Distribution Ltd.
5. BSES Rajdhani Power Ltd.
6. BSES Yamuna Power Limited
7. Ajmer Vidyut Vitran Nigam Ltd.
8. Jaipur Vidyut Vitran Nigam Ltd.
9. Jodhpur Vidyut Vitran Nigam Ltd.
10. Himachal Pradesh State Electricity Board Ltd,
11. Power Development Department, Government of J&K,
12. Power Department, Union Territory of Chandigarh
13. Uttar Pradesh Power Corporation Ltd.
14. Uttranchal Power Corporation Ltd.
15. Government of Himachal Pradesh

.....Respondents



CORRIGENDUM

This Petition was filed by the Petitioner, SJVNL for revision of annual fixed charges of Nathpa Jhakri Hydro Power Station (1500 MW) for the period from 1.4.2004 to 31.3.2009 and the Commission by order dated 9.4.2019 determined the same. Certain inadvertent typographical errors had crept in some paragraphs of the said order and the same is rectified as under:

(a) Para 78 of the order shall stand modified as under:

“78. The tariff recovered from the respondents in accordance with the earlier orders of this Commission shall be adjusted in light of the final tariff now approved by us. However, the claim for carrying cost will be governed by the Commission’s decision in Order dated 22.8.2013 in Review Petition No. 1/RP/2013 in Petition No. 27/2011.”

(b) The Design Energy approved in the table under para 75 is corrected as under:

Months	(10 Daily)	Design Energy (MU)
April	i(1st-10th)	92.55
	ii(11th-20th)	113.87
	iii(21st-30th)	146.61
May	i(1st-10th)	265.59
	ii(11th-20th)	222.91
	iii(21st-31st)	376.07
June	i(1st-10th)	301.80
	ii(11th-20th)	342.00
	iii(21st-30th)	342.00
July	i(1st-10th)	342.00
	ii(11th-20th)	342.00
	iii(21st-31st)	376.20
August	i(1st-10th)	342.00
	ii(11th-20th)	342.00
	iii(21st-31st)	376.20
September	i(1st-10th)	281.85
	ii(11th-20th)	212.75
	iii(21st-30th)	190.57
October	i(1st-10th)	171.31
	ii(11th-20th)	146.88



	iii(21st-31st)	147.02
November	i(1st-10th)	129.00
	ii(11th-20th)	114.29
	iii(21st-30th)	101.78
December	i(1st-10th)	79.67
	ii(11th-20th)	67.93
	iii(21st-31st)	71.46
January	i(1st-10th)	66.69
	ii(11th-20th)	61.83
	iii(21st-31st)	66.84
February	i(1st-10th)	52.10
	ii(11th-20th)	54.10
	iii(21st-29th)	41.13
March	i(1st-10th)	61.26
	ii(11th-20th)	79.75
	iii(21st-31st)	89.79
Total		6611.77
Say		6612

2. All other terms in the order dated 9.4.2019 remains unaltered.

Sd/-
(Dr. M.K.Iyer)
Member

Sd/-
(P. K. Pujari)
Chairperson

